

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/268/ (IB)/2017

NAME OF THE PETITIONER(S) : LAFARGE AGGREGATES & CONCRETE INDIA PVT LTD

NAME OF THE RESPONDENT(S) : C.T RAMANATHAN INFRASTRUCTURE PVT LTD

UNDER SECTION : 433 ( e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

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|------------------------|---|---|
| 1. D. PERUMAN SARANYAN | For RANK Associates<br>Counsel for Petitioner |   |
| 2) M. SATHISH KUMAR    | and L. P. S. J. S.                            |  |

ORDER

Mr. D. Peruman Saranyan, Counsel for Petitioner present. Mr. M. Sathish Kumar Counsel for Respondent present. Counsel for Petitioner prayed time for filing affidavit and bank certificate under section 9(3)(b)and(c) of I&B Code, 2016. Counsel for Respondent also prayed time for filing counter. At request, time enlarged. **Put up on 20.07.2017 at 10.30 A.M.**

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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